

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 1154/2019 in W.P.(C) No. 289/2019

ANUJA KAPUR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION )

Date : 28-05-2020 This petition was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE SANJIV KHANNA

By Circulation

UPON perusing the papers the Court made the following  
O R D E R

The Review Petition is dismissed.

[ CHARANJEET KAUR ]  
ASSTT.REGISTRAR-CUM-PS

[ INDU KUMARI POKHRIYAL ]  
ASSTT. REGISTRAR

[ Signed order is placed on the file ]

WWW.LIVELAW.IN  
IN THE SUPREME COURT OF INDIA  
INHERENT JURISDICTION

REVIEW PETITION (C) NO. 1154 OF 2019  
IN

WRIT PETITION (C.) NO. 289 OF 2019

ANUJA KAPUR

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

O R D E R

We have carefully gone through the Review Petition and the connected papers filed therewith. We do not find any ground, whatsoever, to entertain the same. The Review Petition is, accordingly, dismissed.

.....CJI.  
[ S.A. BOBDE ]

.....J.  
[ L. NAGESWARA RAO ]

.....J.  
[ SANJIV KHANNA ]

NEW DELHI,  
MAY 28, 2020.